



and no other documents. ROC has filed reply. There is no other documents which reflects that company was in operation or can be revived on any other ground. Learned Company Secretary is now seeking time to file additional documents. Hence, we see no urgency. Application rejected. Learned Counsel is permitted to file additional documents in support of appeal.

**Sd/-**

**SUMITA PURKAYASTHA  
MEMBER (T)**

**Sd/-**

**DR. DEEPTI MUKESH  
MEMBER (J)**

Vaishali- 24.11.2020